

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3110
ANSWERED ON:11.05.2006
ASSESSMENT OF NSFDC
Bhagora Shri Mahavir

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has assessed the performance of National Scheduled Castes Finance and Development Corporation (NSFDC);
- (b) if so, the details and outcome thereof; and
- (c) the measures taken by the Government for improvement in its performance?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a), (b) & (c) Recently, while finalizing the Memorandum of Understanding (MoU) 2006-07 between the Ministry and NSFDC, the performance of the Corporation has been reviewed with assistance from an independent expert body, namely the Task Force appointed by the Department of Public Enterprises. The Corporation has been advised:-

- (i) to give more emphasis to micro financing & Mahila Samridhi Yojana, entrepreneurship development of the beneficiaries and computerization of SCAs and training of their staff.
- (ii) consider the feasibility of alternative sources for raising funds to increase the level of disbursement and number of beneficiaries and
- (iii) to ensure improvement in the functioning of the State Chanelising Agencies (SCAs) to make them more effective, particularly in regard to recovery from the beneficiaries.